

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1828  
ANSWERED ON 11.12.2024**

**SWIMMING POOLS IN KENDRIYA VIDYALAYAS (KVS) IN DELHI**

**1828 SHRI IMRAN PRATAPGARHI:**

Will the Minister of *Education* be pleased to state:

- (a) the total number of swimming pools in Kendriya Vidyalayas (KVS) in Delhi;
- (b) whether these pools are managed and operated by the respective schools or have been leased out to external agencies;
- (c) if leased out, governing the lease agreements, details thereof;
- (d) whether the swimming pools follow all prescribed safety, operational, and maintenance rules as per the guidelines issued by KVS or other relevant authorities;
- (e) whether it is permissible to operate additional facilities like gyms, dance classes, shooting ranges, or any other commercial activities in the swimming pool complex area; and
- (f) if not, action taken where additional facilities are in operation?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a) to (c) As per information received from Kendriya Vidyalaya Sangathan (KVS), swimming pool facilities are available in 15 Kendriya Vidyalayas in Delhi. These swimming pools are constructed and are being operated and managed by external agencies under the Build, Operate, and Transfer (BOT) model for 30 years as per concession agreement.

(d) to (f) As per information received from KVS, the external agencies adhere to the concession agreement. Further, as per the concession agreement, the concessionaire / consortium is permitted by KVS to run Swimming and Gymnasium.

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